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SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF S.L.O. INDUSTRIES LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	S.L.O. INDUSTRIES LIMITED
2.	Date of incorporation of corporate debtor	17/07/2003
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies (ROC) - Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27320TN2003PLC051231
5.	Address of the registered office and principal office (if any) of corporate debtor	447/265, 2nd Floor, Poonamalle High Road, Aminjikarai, Chennai TN 600029 IN
6.	Date of closure of Insolvency Resolution Process	31/05/2021
7.	Liquidation commencement date of corporate debtor	21/01/2022 (Order Received on 27/01/2022)
8.	Name and registration number of the insolvency professional acting as liquidator	CA.S.Palaniappan, Reg. No IBBI/IPA-001/IP-P00730/2017-2018/11207
9.	Address and e-mail of the liquidator, as registered with the Board	B5, Patteswarar Park North Block, Dr.Ramasamy Layout, Velandipalayam, Coimbatore 641025 Email: palyegu@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	B5, Patteswarar Park North Block, Dr.Ramasamy Layout, Velandipalayam, Coimbatore 641025 Email: sloliqn@gmail.com
11.	Last date for submission of claims	20/02/2022

Notice is hereby given that the National Company Law Tribunal, Chennai, Division Bench - I has ordered the commencement of Liquidation of the **S.L.O. INDUSTRIES LIMITED** on **21st January, 2022** (Order Received on 27th January 2022).

The stakeholders of **S. L. O. INDUSTRIES LIMITED** are hereby called upon to submit their Claims with proof on or before 20th February, 2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 28.01.2022
Place: Coimbatore

CA.S.PALANIAPPAN
Liquidator for S.L.O. Industries Limited

